GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UN-STARRED QUESTION NO.4996 TO BE ANSWERED ON 16.12.2016

SHELTER HOMES FOR WOMEN

4996. SHRI GAJENDRA SINGH SHEKHAWAT:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of the Shelter Homes for Women both in private and Government sector being run at present with a view to provide social security to them, State/UT-wise;
- (b) the grants given to such Shelter Homes by the Government during each of the last three years and the current year, State/UT-wise;
- (c) whether the Government has received complaints about the sexual exploitation of women in such homes during the said period; and
- (d) if so, the details thereof along with the action taken by the Government against such homes?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI)

- (a) & (b) This Ministry is implementing Swadhar Greh Scheme for the benefit of women in difficult circumstances, through implementing agencies such as Voluntary Organisations, State Govt. Agencies and Social Welfare Departments of States/UTs, etc. The details of Swadhar Homes being run at present under Swadhar Greh Scheme State/UT-wise alongwith grants released during each of the last 3 years and current year, State/UT-wise is given at Annexure.
- (c) No, Madam.
- (e) Question does not arise in view of answer to (c) above.

Annexure

Details of funds released to States/UTs and number of Shelter Homes under Swadhar Scheme/Swadhar Greh Scheme

(Rupees in lakhs)

S.	Name of States	Amount	Amount	Amount	Amount released to	Number of
No.		released	released	released	State Govts. and	Swadhar
		2013-14	2014-15	2015-16	NGOs for 2016-17	Greh at
					upto 13.12.2016	present
1	Andhra Pradesh	184.77	93.78	48.21	118.79	26
2	Assam	97.98	128.91	43.47	207.25	24
3	Andaman &	0	0		4.43	1
	Nicobar Island			0		
4	Arunachal	0	0		6.54	1
	Pradesh			0		
5	Bihar	33.01	0	0	69.79	16
6	Chandigarh	0	0	0	0	1
7	Chhattisgarh	7.17	7.00	5.26	17.44	4
8	Dadra & Nagar	0	0		0	0
	Haveli			0		
9	Daman & Diu	0	0	0	0	0
10	Delhi	0	0	0	14.00	2
11	Gujarat	27.75	19.20	7.58	40.50	7
12	Goa	0	0	0	4.36	1
13	Haryana	9.07	0	0	4.36	1
14	Himachal Pradesh	0	0	0	0	0
15	Jharkhand	7.79	28.58	6.46	20.61	3
16	Jammu &	20.23	5.99		32.75	4
	Kashmir			17.74		
17	Karnataka	270.96	268.04	67.94	421.65	
18	Kerala	16.10	20.79	0	47.49	8
19	Lakshadweep	0	0	0	0	0
20	Madhya Pradesh	114.58	76.12	50.77	78.26	6
21	Maharashtra	301.49	279.06	35.89	534.03	76
22	Mizoram	8.64	2.51	2.48	16.72	23
23	Manipur	148.52	106.63	47.76	216.09	2
24	Meghalaya	0	0	0	0	0
25	Nagaland	0	0	0	6.54	1
26	Odisha	16.20	104.86	269.16	291.70	73
27	Punjab	1.80	0	0	10.52	2
28	Puducherry	0	0	0	0	1
29	Rajasthan	58.65	23.35	9.13	61.06	14
30	Sikkim	0	0	0	6.54	1
31	Tamil Nadu	120.63	38.53	12.48	204.75	40

32	Telangana	0	74.85	63.24	115.70	24
33	Tripura	0	0	0	26.17	4
34	Uttar Pradesh	144.39	247.03	1490.89	2227.11	72
35	Uttar hand	0	60.91	3.63	58.88	4
36	West Bengal	128.81	74.18	154.48	18.37	48
37	CSWB for SSH	3355.57	1195.06	2521.25	128.68	
	Total	5074.11	2855.38	4857.82	5011.08	551
